

**Licences issued by Care-Taker Government**

162. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) the number and details of the industrial licences and the parties to whom licences were issued by the Care-taker Government after dissolution of the Sixth Lok Sabha; and

(b) the considerations on which these licences were issued?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) From 22nd August—13th January, 1980, 313 Letters of Intent and 29 Industrial Licences were issued, while 127 Letters of Intent issued previously were converted into Industrial Licences. Details of these are published in the "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences" and are available in the Parliament Library.

(b) Letters of Intent and Industrial Licences are issued in accordance with the current Industrial Policy as enunciated by Government. Besides this, Government's consideration include, the techno-economic appraisal, capacity considerations/the applicant's experience and capability, foreign collaboration (if any is involved), Foreign exchange balances of the proposal, the development of backward areas, locational angle, demand projections etc.

**New Scheme for Nationalisation of Sick Units**

163. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Union Government have evolved a new scheme for the nationalisation of sick units; and

(b) if so, the salient features thereof?

2090 L.S.—3.

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):** (a) No, Sir.

(b) Does not arise.

**U.S. Military Personnel presence in Pak**

164. SHRIMATI GEETA MUKHERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the report appeared in a section of the press that U.S. military personnel are present in Pakistan across its border with Rajasthan;

(b) if so, the details and Government's reaction thereto;

(c) whether Government have made any attempt to ascertain the matter; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C.P.N. SINGH): (a) Government have seen the Press report to this effect. Available information, however, does not confirm the report.

(b) to (d). Do not arise.

**Preparation of Panels for appointment as Under Secretaries**

165. SHRI K. LAKKAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been undue delay in the preparation of panels for the years 1978 and 1979 for inclusion in Grade I of Central Secretariat Service for appointment as Under Secretaries;

(b) if so, the reasons therefor;

(c) the steps being taken by Government to expedite the preparation of the panels; and

(d) the time by which the panels for the years 1978 and 1979 are likely to be out?